

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :09/08/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- AT 11.05 A.M.**

**1 DETAILS WILL BE PROVIDED IN THE SUPPLEMENTARY CAUSELIST**

**-ADMISSION-COURTCODE-KUMROCKGDR-AT 11.10 A.M.**

2	Misc. Application	781/2021	MR. BHATT-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000498/2021)	KAUSHIK	Ms.Aayushi Advocate	Sharma
3	Misc. Application	782/2021	MR. BAKSHI-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000500/2021)	MUKUND	Ms.Aayushi Advocate	Sharma
4	Misc. Application	783/2021	MR. BHATT-DELAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000499/2021)	KAUSHIK	Ms.Aayushi Advocate	Sharma
5	Misc. Application	790/2021	MR. MUKUND BAKSHI Vs. SEBI (Main Matter Number :SEBI Appeal/0000501/2021)		Ms.Aayushi Advocate	Sharma
	SEBI Appeal	498/2021	MR. KAUSHIK BHATT Vs. SEBI Sub Matter : Misc. Application/0000781/2021		Ms.Aayushi Advocate	Sharma

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	SEBI Appeal	499/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter :		Misc. Application/0000783/2021		
	SEBI Appeal	500/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter :		Misc. Application/0000782/2021		
	SEBI Appeal	501/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter :		Misc. Application/0000790/2021		

**-ADMISSION-COURTCODE-ISSUANCEOCD- AT 11.15 A.M.**

6	Misc. Application	188/2021	YOGESH GEMAWAT-Delay Vs. SEBI	Mr.B.S.Chouhan Advocate
			(Main Matter Number :SEBI Appeal/0000526/2021)	
	Misc. Application	910/2021	YOGESH GEMAWAT-Exemption Vs. SEBI	Mr.B.S.Chouhan Advocate
			(Main Matter Number :SEBI Appeal/0000526/2021)	
	SEBI Appeal	526/2021	YOGESH GEMAWAT Vs. SEBI	Mr.B.S.Chouhan Advocate
Sub Matter :		Misc. Application/0000188/2021		
Sub Matter :		Misc. Application/0000910/2021		

**-ADMISSION-COURTCODE-CASHLESSFACILITY-AT 11.20A.M.**

7	IRDA Appeal	4/2021	DR. SUPRATIK SANATANI and ANR. Vs. IRDA and Anr.	Dr Supratik Sanatani
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**MAHEARING-COURT CODE-MACOMPLIANCE-AT11.25 A.M.**

8	Misc. Application	877/2021	ASHOK DAYABHAI SHAH AND ORS.- URGENT HEARING Vs. SEBI and ors.	J. Sagar Associates I advocates and solicitors
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(Main Matter Number :SEBI Appeal/0000428/2019)

	Misc. Application	878/2021	ASHOK DAYABHAI SHAH AND ORS- COMPLIANCE Vs. SEBI and ors.	J. Sagar Associates I advocates and solicitors
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(Main Matter Number :SEBI Appeal/0000428/2019)

**-PART HEARD-COURTCODE-BROKERFEE-AT 11.30 A.M.**

9	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	289/2019	Motilal Oswal commodities Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	567/2019	NSEL Vs. SEBI	Mr.Arnab Misra Advocate
A/W	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Mr. Mihir Gupte ,Associate
A/W	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte ,Associate
A/W	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Shri Mihir Gupte, Associate

**DISPOSAL-COURTCODE-REGISTRATIONCANCELLED-12NOON**

10	IRDA Appeal	1/2019	E-Meditek Insurance TPA Ltd. Vs. IRDAI	Chetan Kapadia,Adv. i/b Vishesha Law Services Shyam Mehta,Sr. Adv. i/b Bhave and Co.
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Sub Matter(Disposed) : IRDA-MISCAPPLICATION/0000001/2021

**DISPOSAL-COURTCODE-IPOPROCEEDSICDR-AT12.05P.M.**

11	SEBI Appeal	179/2019	Tarini International Limited and Ors. Vs. SEBI	J.P.Sen,Sr. Adv. i/b Govind Solanke, Advocate  Kevic Setalvad,Sr.Adv. i/b The Law Point
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A/W	SEBI Appeal	138/2020	TARINI INTERNATIONAL LIMITED AND ORS. Vs. SEBI	Mr. Govind Solanke, Advocate  The Law Point
A/W	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point

**ADM DISPOSAL-COURTCODE-DEBARPFUTP-12.15P.M.**

12	SEBI Appeal	318/2019	Vital Communications Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	321/2019	Flare Finance India Limited Vs. SEBI	Chintan Sheth,CA i/b Chintan Sheth and Associates Kevic Setalvad, Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	442/2019	Master Finlease Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	444/2019	Shubha Jindhal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.

**DISPOSAL-COURTCODE-DILIGENCEDISPARITY-AT12.25PM**

13	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
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A/W	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.
A/W	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co.  i/b. K. Ashar and Co.
A/W	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
A/W	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :		Misc. Application/0000473/2020		

**-ADM DISPOSAL-SHORTFALLFUNDS-AT12.35P.M**

14	SEBI Appeal	241/2020	Anand Rathi Share and Stock Brokers Limited Vs. NSEIL	Harsh A. Kesharia Advocate  Manilal Kher Ambalal
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**-DISPOSAL -COURTCODE-PLEGGEDPROCEEDS-AT 12.45PM**

15	SEBI Appeal	179/2021	Ajay Dalmia Vs. SEBI	Mr. Shyam Mehta, Senior Advocate
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**-ADMDISPOSAL-COURTCODE-GDRPENALTY-12.50P.M**

16	SEBI Appeal	398/2021	KSS LIMITED Vs. SEBI	Mr. Amit Mishra, Advocate
Sub Matter(Disposed) :		Misc. Application/0000499/2021		